

**SPECIAL BENCH**

**ITEM NO.150**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL No.34/ALD/2023**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DUSHYANT KUMAR PARASHAR &amp; ANR. V/S DORI LAL SHEET GRAH PRIVATE LIMITED &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>58 OF THE COMPANIES ACT, 2013 R/W RULE 11 &amp; 70 OF NCLT RULES, 2016</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Pawan Kumar Singh Proxy for  
Sh. Udai Chandani, Adv.

*: For the Appellant*

**ORDER**

Ld. Counsel representing the Petitioner is present physically.

- 1. This being a Special Bench, at the request of the learned proxy counsel, representing the Appellant, the matter is adjourned for further hearing on 1<sup>st</sup> August, 2024 before the Regular Bench.**

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Pushpendra Kumar  
(P.S.)*